

SPECIAL BENCH  
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/15(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	BHUWANIA ASSOCIATES PVT LTD VS SHREE SANYEEJI STEEL & POWER LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearances (via video conferencing/physical)**

Mr. Santosh Kumar Ray, Adv. : For SBI  
Ms. Rituparna Sanyal, Adv.  
Ms. Sumana Mukherjee, Adv.  
Mr. Rajesh Chaubey, Law officer SBI

Ms. Jayati Chowdhury, Adv. : For Suspended Board of Directors  
Ms. Rashmi Bothra, Adv.  
Ms. S. Mitra, Adv.

Ms. Tanushree Dasgupta, Adv. : For

Mr. K.C Garg, Adv. : For Bhuwania Associates  
Mr. S. Agarwal, Adv.

Mr. Sailendra Kumar Tiwari, Adv. : For Official Liquidator

**ORDER**

1. Ld. Counsel for the parties present.
2. Ld. Counsel appearing for the Official Liquidator is directed to handover a copy of the report.
3. List this matter on **17/05/2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)